

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE) CHENNAI

O.A No : 100 of 2021

In The Matter Of:

Tribunal on its own motion Suo Motto based on the News Item published in The Hindu Newspaper, Chennai edition Dt.09.04.2021, "Dumping of garbage Foiled near Anamalai, trucks seized".

Versus

The Chief Secretary to Govt. Of Tamil Nadu, Govt.
Secretariat, Fort St. George
Chennai, Tamil Nadu - 600 009 and others Respondents

**REPORT FILED BY THE THRISSUR MUNICIPAL CORPORATION/
17 TH RESPONDENT – REPORT DATED 17.10.2022**

M/s. KAMACHI.D

**Special Standing counsel for the Thrissur Municipal Corporation
17th Respondent**

BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTH ZONE) CHENNAI

O.A NO : 100 of 2021

In The Matter Of:

Tribunal on its own motion Suo Motto based on the News Item published in The Hindu Newspaper, Chennai edition Dt.09.04.2021, "Dumping of garbage Foiled near Anamalai, trucks seized".

Versus

The Chief Secretary to Govt. Of Tamil Nadu, Govt.
Secretariat, Fort St. George
Chennai, Tamil Nadu - 600 009 and others Respondents

INDEX

S.No	DATE	PARTICULARS	PAGE No.
1	17.10.2022	Report filed by the Thrissur Municipal Corporation	1
2	08.10.2022	First Information Report	2 - 4

M/s. KAMACHI.D

**Special Standing counsel for the Thrissur Municipal Corporation
17th Respondent**



Status Report on NGT OA 100/21 upto 17/10/2022

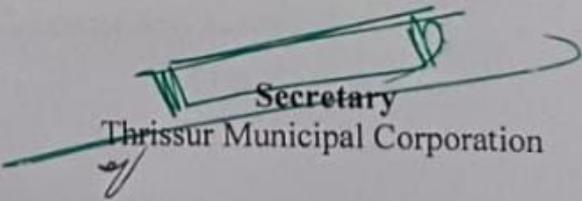
Thrissur Corporation Council discussed the court orders in detail and decided to take legal actions against the concessionaire. In Accordance with the request from Thrissur Corporation Thrissur Police had filed case against the Contractor as Cr.2062/2022 U/s. 406 IPC .

We had already forfeited the Security Deposit of Rs.10,20,000/- from the Contractor to Corporation Account and issued a proceedings for blacklisting the concessionaire and the copy of the same forwarded to the Director, LSGD (Urban) for further action.

In connection with SBM 2.0 (Urban) , Urban Agglomeration & Kerala Solid Waste Management Projects (KSWMP) schemes Thrissur Corporation had submitted four action plans for the fulfillment of Solid Waste Management and We had also approved projects for which will help us towards Zero waste concept.

225 members of self help group called Haritha Karmasena collects waste directly from sources. We had also started Smart Garbage monitoring system for the monitoring and evaluation of waste collection from households. At present 63% households and 100% institutions are covered by Haritha Karmasena and collected wastes are segregated and transferred to Clean Kerala Company. Now we have 12 MCFs and 3 RRFs. By improving the MCF numbers we will be able to achieve 100% waste collection.

All these combined activities and projects we are planning to accomplish zero waste Thrissur concepts by the end of 2023.


Secretary
Thrissur Municipal Corporation



FIRST INFORMATION REPORT

(പ്രഥമ വിവര റിപ്പോർട്ട്)

(Under Section 154 Cr.P.C)

(ക്രിമിനൽ നടപടി നിയമം 154- വകുപ്പ് പ്രകാരം)



1. District (ജില്ല) : THRISSUR CITY PS (പൊലീസ് സ്റ്റേഷൻ) : THRISSUR EAST
 FIR No.(പ്രഥമ വിവര നമ്പർ) : 2062 Year.(വർഷം) : 2022
 Date and Time of FIR (പ്രഥമ വിവര റിപ്പോർട്ട് തീയതിയും സമയവും) : 08/10/2022 12:00

SI No. (ക്രമനമ്പർ)	Acts (നിയമം)	Sections (വകുപ്പുകൾ)
1.	IPC 1860	406

3. (a) Occurrence of Offence (കുറ്റകൃത്യം സംഭവിച്ചത്)
 1. Day (ദിവസം) : Intervening Day Time Period (സമയം) :
 Date From (തീയതി മുതൽ) : 14/09/2020 Date To (തീയതി വരെ) : 20/09/2022
 Time From (സമയം മുതൽ) : 00:00 hrs Time To (സമയം വരെ) : 00:00 hrs
 (b) Information Received at P.S (പൊലീസ് സ്റ്റേഷനിൽ വിവരം ലഭിച്ചത്)
 Day (ദിവസം) : 08/10/2022 Time (സമയം) : 11:30 hrs
 (c) General Diary References (ജനറൽ ഡയറി സൂചനാ വിവരം)
 Entry No (നമ്പർ) : 014 Time (സമയം) : 12:00 hrs

4. Type of Information (ലഭിച്ച വിവരത്തിന്റെ സ്വഭാവം) : Written
 Source of Complainant (പരാതിയുടെ ഉറവിടം) : Higher Offices

5. Place of Occurrence (കൃത്യസ്ഥലം)
 1. i. Direction and distance from P.S : NORTH, .5 KM
 (PS ൽ നിന്നുള്ള ദിശയും അകലവും)
 Beat No (ബീറ്റ് നമ്പർ) :
 ii. Location / Address (സ്ഥാനം / മേൽവിലാസം) : THRISSUR
 iii. In case, outside the limit of this Police Station, then
 (പൊലീസ് സ്റ്റേഷന്റെ അധികാരപരിധിക്ക് പുറത്താണെങ്കിൽ)
 Name of P.S (പൊലീസ് സ്റ്റേഷന്റെ പേര്) :
 District (പൊലീസ് ജില്ല) :
 State (സംസ്ഥാനം) :

6. (1).Complainant / Informant (പരാതിക്കാരൻ / വിവരം നൽകിയ ആൾ)
 (a). Name (പേര്) : ADDITIONAL SECRETARY
 (b). Father's / Mother's / Husband's Name :
 (പിതാവിന്റെ / മാതാവിന്റെ / ഭർത്താവിന്റെ പേര്)
 (c). Age & Date of Birth (വയസ്സ് & ജനനതീയതി) : 20-56
 (d). Nationality (പൗരത്വം) : INDIA

District (ജില്ല) : THRISSUR CITY
P.S (പൊലീസ് സ്റ്റേഷൻ) : THRISSUR EAST
FIR No (പ്രഥമ വിവര നമ്പർ) : 2062 / 2022

Signature of Officer In charge, Police Station (പൊലീസ് സ്റ്റേഷന്റെ ചാർജ്ജ് വഹിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ ഒപ്പ്) :

14. Signature / Thumb impression of the complainant / informant (പരാതിക്കാരന്റെ / വിവരം നൽകിയ ആളിന്റെ ഒപ്പ് / വിരലടയാളം) :



Name (പേര്) : Umesh K
Rank (പദവി) : SI (Sub-Inspector)
PEN (പെൻ) : 188568

15. Date and time of dispatch to the court (കോടതിയിലേക്ക് അയച്ച തീയതിയും സമയവും)



This is a computer generated document. Scan the QR Code to check the authenticity of the document. Please ensure that certificate is shown under the url: <https://thuna.keralapolice.gov.in/documentVerifier?02C71122617A14A011CA3006DD087F2F> which is the authorized origin of the document.

പ്രഥമ വിവരം

തൃശ്ശൂർ മുനിസിപ്പൽ കോർപ്പറേഷൻ പരിധിയിൽ നിന്നും ശേഖരിച്ച തരം തിരിച്ചറിയുന്നവായ്ക്കു അജൈവ മാലിന്യങ്ങൾ ശുചിത്വ മിഷന്റെ മാനദണ്ഡങ്ങൾ പ്രകാരം ശാസ്ത്രീയമായി സംസ്കരിക്കുന്നതിന് കോർപ്പറേഷനും വൈഡ് ലാന്റ് ട്രേഡിംഗ് പ്രൈ.ലിമിറ്റഡ് എന്ന സ്ഥാപനവുമായി 14.09.2022 തീയതി മുതൽ വച്ചിരുന്ന കരാർ ഉടമ്പടി പ്രകാരം ടി സ്ഥാപനം കക്ഷിയുടെ ഉടമസ്ഥതയിലുള്ളതോ/ലിസിലുള്ളതോ ആയ ഭൂമിയിൽ കൊണ്ടുപോയി കേരള മുനിസിപ്പൽ സോളിഡ് വേയ്സ് മാനേജ്മെന്റ് ചട്ടപ്രകാരം സംസ്കരിക്കുകയോ പുനഃചംക്രമണം ചെയ്യുകയോ ചെയ്യേണ്ടതാണെന്ന് നിശ്ചയിച്ചിരുന്നതും, എന്നാൽ ആയതിന് വിരുദ്ധമായി ടി സ്ഥാപനത്തിന്റെ കാരാദുകാരനായ ശ്രീ. രാജനാഥ് എന്നയാൾ ആയത് തമിഴ്നാട്ടിലെ കോയമ്പത്തൂരിൽ കൃഷിസ്ഥലത്ത് നിക്ഷേപിച്ചതുവഴി പ്രസ്തുത കരാർലംഘനം നടത്തി കോർപ്പറേഷനെ വിശ്വസവഞ്ചന നടത്തിയതായുള്ള കാര്യത്തിന് തൃശ്ശൂർ കോർപ്പറേഷൻ അഡീഷണൽ സെക്രട്ടറിയുടെ പരാതി ബഹു.തൃശ്ശൂർ പോലീസ് കമ്മീഷണർക്ക് സമർപ്പിച്ചിരുന്നത് നടപടികൾക്കായി ബഹു തൃശ്ശൂർ അസിസ്റ്റന്റ് കമ്മീഷണർക്ക് അയച്ചുകൊടുത്തിരുന്നതും, ആയത് No.624/SOP/TSD/2022 നമ്പരായി അന്വേഷണത്തിനും അനന്തരനടപടികൾക്കുമായി ഈസ്റ്റ് പോലീസ് സ്റ്റേഷനിലേക്ക് അയച്ചുകിട്ടിയതുമാണ്. ആയത് No. 498/SOP/TTE/2022 പ്രകാരം സ്വീകരിച്ച് തത്സമയം സ്റ്റേഷൻ ചാർജ്ജുള്ള ഈസ്റ്റ് പോലീസ് സ്റ്റേഷൻ സബ് ഇൻസ്പെക്ടർ ഉമേഷ് കെ. ആയ ഞാൻ കാര്യം ക്രൈം. 2062/2022 u/s 406 IPC ആയി കേസ് രജിസ്റ്റർ ചെയ്യുന്നു.

Submitted : 

Name (പേര്) : Umesh K
Rank (പദവി) : SI (Sub-Inspector)
PEN (പെൻ) : 188568
PS (പോലീസ് സ്റ്റേഷൻ) : THRISSUR EAST
District (ജില്ല) : THRISSUR CITY
Date (തീയതി) : 08/10/2022